

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2590  
ANSWERED ON 16<sup>TH</sup> MARCH, 2023**

**ROAD SAFETY PROGRAMME**

**2590. SHRI NATARAJAN P.R.:  
DR. T.R. PAARIVENDHAR:  
SHRI S. VENKATESAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether it is a fact that the World Bank has approved a \$ 250 million loan to support the road safety programme in the country and if so, the details thereof along with the steps taken and funds spent for the purpose, State-wise;**
- (b) the road accident fatality in the country during each of the last five years, State-wise;**
- (c) the details of road safety programme and the manner in which it will reduce the road accident fatality rate;**
- (d) whether any compensation is provided to the road accident victims or families of victims and if so, the details of the compensation paid, State-wise; and**
- (e) the total number of road accidents occurred including the number of deaths reported on all National Highways (NHs) in the country during the last three years and the current year, State-wise particularly in Tamil Nadu along with the reasons for such accidents?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) The road safety programme, including the component of loan from World Bank, is not yet finalized. Year-wise details regarding the road accident fatality rate (expressed in terms of road accident fatality per 10,000 vehicles) in the country during the last five years are given in the table below: -**

<b>Year</b>	<b>Road Accident Fatality rate</b>
<b>2016</b>	<b>6.6</b>
<b>2017</b>	<b>5.8</b>
<b>2018</b>	<b>5.6</b>
<b>2019</b>	<b>5.1</b>
<b>2020</b>	<b>4.0</b>

**(d) Enabling provisions relating to payment of compensation to victims of road accidents and their families have been given in the Motor Vehicles Act, 1988 under section 161 (Special provisions as to compensation in case of hit and run motor accident) and section 164 (Payment of compensation in case of death or grievous hurt). Ministry vide notification dated 25<sup>th</sup> February, 2022 has enhanced compensation of victims of Hit and Run motor accidents (from Rs. 12,500 to Rs. 50,000 for grievous hurt and from Rs. 25,000 to Rs. 2,00,000 for death). Further, Ministry has issued notification dated 25 Feb 2022 mandating the procedure for detailed investigation of road accidents, the Detailed Accident Report (DAR) and its reporting, along with timelines for different stakeholders, for faster settlements of claims by the Motor Accident Claim Tribunal (MACT). Claims are filed at Motor Accident Claims Tribunals at State Level. No centralized details with respect to compensation cases paid/ denied/ pending for compensation is available with the Ministry.**

**Further, the number of claims paid during the last five years and the current year along with the amount disbursed as compensation to the accident victims of the hit-and-run cases are as follows:**

<b>Year</b>	<b>Total no. of claims paid</b>	<b>Total amount paid (in lakhs)</b>
<b>2017-18</b>	<b>1252</b>	<b>238.62</b>
<b>2018-19</b>	<b>1233</b>	<b>234.54</b>
<b>2019-20</b>	<b>981</b>	<b>199.52</b>
<b>2020-21</b>	<b>719</b>	<b>162.90</b>
<b>2021-22</b>	<b>773</b>	<b>184.60</b>
<b>2022-23 (upto February, 2023)</b>	<b>78</b>	<b>147</b>

**(e) As per the data received from police department of all States/UTs, the total number of road accidents and fatalities on National Highways (including expressways) in the country during the year 2018 to 2021 is given in the table below :-**

<b>Year</b>	<b>Total Number of Road Accidents on National Highways</b>	<b>Total Number of Fatalities on National Highways</b>
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<b>2018</b>	<b>140843</b>	<b>54046</b>
<b>2019</b>	<b>137191</b>	<b>53872</b>
<b>2020</b>	<b>116496</b>	<b>47984</b>
<b>2021</b>	<b>128825</b>	<b>56007</b>

**State/UT wise, information on total number of road accidents and fatalities on National Highways (including expressways) in the country during the year 2018 to 2021 is annexed as per Annexure.**

**As per yearly analysis of road accident data, based on the FIR data received from various States/UTs, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, fault of driver / cyclist/ pedestrian etc.**

**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2590 ANSWERED ON 16<sup>TH</sup> MARCH, 2023 ASKED BY SHRI NATARAJAN P.R AND DR. T.R. PAARIVENDHAR AND SHRI S. VENKATESAN REGARDING ROAD SAFETY PROGRAMME.**

**State/UT – wise information on total number of road accidents on national highways in the country during the years 2018 to 2021.**

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents on National Highways during			
		2018	2019	2020	2021
1	2	4	5	6	7
1	Andhra Pradesh	8122	7682	7167	8241
2	Arunachal Pradesh	89	95	67	147
3	Assam	3963	3988	2963	3408
4	Bihar	4016	4526	4101	4349
5	Chhattisgarh	3995	3811	3463	3610
6	Goa	1425	1244	787	1116
7	Gujarat	3997	3511	3234	3406
8	Haryana	4358	3442	3039	3174
9	Himachal Pradesh	1455	1396	1045	1179
10	Jharkhand	1616	2074	1772	1890
11	Karnataka	13638	13363	11230	11462
12	Kerala	9161	9459	6594	8048
13	Madhya Pradesh	9967	10440	9866	11030
14	Maharashtra	9355	8360	6501	7501
15	Manipur	329	395	273	236
16	Meghalaya	118	325	128	153
17	Mizoram	23	21	25	29
18	Nagaland	244	235	309	488
19	Odisha	4207	4148	3673	4087
20	Punjab	2821	2423	2032	2288
21	Rajasthan	6726	6883	5764	6424
22	Sikkim	64	59	37	73
23	Tamil Nadu	19583	17633	15269	16869
24	Telangana	6487	7352	6820	7214
25	Tripura	188	248	184	199

26	Uttarakhand	816	662	524	711
27	Uttar Pradesh	16198	16181	13695	14540
28	West Bengal	4071	3537	3338	3821
29	Andaman & Nicobar Islands	93	71	42	41
30	Chandigarh	46	36	15	29
31	Dadra & Nagar Haveli	0	0	0	0
32	Daman & Diu	0	0		
33	Delhi	783	857	460	457
34	Jammu & Kashmir	2118	2081	1512	1899
35	Ladakh	NA	NA	NA	119
36	Lakshadweep	0	0	0	0
37	Puducherry	771	653	567	587
<b>Total</b>		<b>140843</b>	<b>137191</b>	<b>116496</b>	<b>128825</b>
* Includes expressways					
<b>Note: The Data for the years 2018, 2019 and 2020 of Tamil Nadu is undergoing revision.</b>					

**State/UT – wise information on total number of fatalities on national highways in the country during the years 2018 to 2021.**

Sl. No.	States/UTs	State/UT-Wise Total Number of Persons Killed in Road Accidents on National Highways during			
		2018	2019	2020	2021
1	2	4	5	6	7
1	Andhra Pradesh	2929	3114	2858	3602
2	Arunachal Pradesh	56	54	32	87
3	Assam	1541	1690	1322	1574
4	Bihar	3051	3436	3285	3517
5	Chhattisgarh	1384	1421	1390	1663
6	Goa	104	107	61	83
7	Gujarat	2171	1898	1797	2077
8	Haryana	2088	1901	1663	1766

9	Himachal Pradesh	470	487	314	425
10	Jharkhand	1122	1554	1241	1496
11	Karnataka	3986	3842	3330	3487
12	Kerala	1248	1259	887	975
13	Madhya Pradesh	2601	2904	3022	3389
14	Maharashtra	4088	3799	3528	4080
15	Manipur	88	111	90	77
16	Meghalaya	73	89	81	112
17	Mizoram	15	19	20	23
18	Nagaland	12	18	29	25
19	Odisha	1999	2000	1781	1933
20	Punjab	2085	1693	1492	1950
21	Rajasthan	3874	3870	3320	3829
22	Sikkim	31	29	14	23
23	Tamil Nadu	4492	3956	3203	5263
24	Telangana	2064	2491	2620	2735
25	Tripura	77	106	78	94
26	Uttarakhand	631	428	365	430
27	Uttar Pradesh	8818	8830	7859	8506
28	West Bengal	2150	2002	1810	2177
29	Andaman & Nicobar Islands	8	7	8	5
30	Chandigarh	16	13	6	21
31	Dadra & Nagar Haveli	0	0	0	0
32	Daman & Diu	0	0		
33	Delhi	263	278	149	201
34	Jammu & Kashmir	400	384	258	268
35	Ladakh				27
36	Lakshadweep	0	0	0	0
37	Puducherry	111	82	71	87
<b>Total</b>		<b>54046</b>	<b>53872</b>	<b>47984</b>	<b>56007</b>

\* Includes expressways

**Note: The Data for the years 2018, 2019 and 2020 of Tamil Nadu is undergoing revision.**

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